GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:1351 ANSWERED ON:08.03.2007 APPOINTMENT OF RTSAs /RTAs Patel Shri Jivabhai Ambalal;Yadav Shri M. Anjan Kumar

Will the Minister of RAILWAYS be pleased to state:

(a) the criteria adopted for appointment of Rail Travellers' Service Agents (RTSAs) and Railway Tourist Agents(RTAs);

(b) the number of rail travel agents whose appointments have been cancelled for not adhering to the norms fixed for the same;

(c) whether there is favoritism on large scale in appointment of agents;

(d) if so, the facts thereof and the reaction of the Railways thereto; and

(e) the corrective measures taken by the Railways in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R.VELU)

(a) Rail Travellers' Service Agents (RTSAs) and Rail Tourist Agents (RTAs) are appointed as per provisions of Authorisation of Rail Travellers Service Agents (RTSAs) Rules, 1985 and Rail Tourist Agents (RTAs) Rules, 1980 respectively.

(b) RTSAs are appointed after following norms laid down in the relevant rules.

(c) to (e): The selection committee appointed for selection of RTSAs follow the prescribed procedure laid down in the rules.